

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:847
ANSWERED ON:24.11.2009
INSTALLATION OF CCTV CAMERAS IN HOTELS
Rawat Shri Ashok Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Delhi Police has issued instruction to all the owners of the hotels and guest houses in Delhi to install CCTV Cameras and to keep records and photographs of guests;
- (b) if so, the details thereof?
- (c) the details of the hotels and guest houses which have complied/not complied with the said order; and
- (d) the action taken by the Delhi Police against hotels and guest houses which have not adhered to the said order?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d) Delhi Police has issued advisories to the licensees of Hotels and Guest Houses and concerned Associations to install CCTV cameras. However, maintenance of guest/ visitors registers alongwith their photo/photo-ID is a license condition in regard to which no non-compliance has come to notice.

Delhi Police has impressed upon the Hotels/Guest Houses to comply with the security instructions issued by the local police.